SHRI GULZARI LAL NANDA: This is one of the schemes included in the supplementary list sent by the Government of Madras for inclusion in Part II of the Plan.

SHRI P. V. NARAYANA: Is it the intention of the Central Government to carry on correspondence with the State Government on this question, when it is actually pending before the Khosla Committee?

SHRI GULZARI LAL NANDA: The matter has been considered by the Khosla Committee and the Committee has completed its work, though the Planning Commission has not yet received its report.

Shri K. **SURYANARAYANA:** Has the Government received the Khosla Committee's Report?

SHRI GULZARI LAL NANDA: I have already answered that question.

Mr. CHAIRMAN: Yes. They have completed their report, but it has not yet been received by the Govern-

SHRI K. L. NARASIMHAM: Sir, is the Government aware that the Andhra people are against the execution of the Krishna Pennar Project?

SHRI GULZARI LAL NANDA All the rival claims were presented before this Committee and all the materials made availablet o the Committee will also be available to the Planning Commission.

SHRI K. L. NARASIMHAM: Is it not a fact that the Krishna Pennar Project does not comply with the conditions laid down by the Planning Commission for the taking up of projects?

SHRI GULZARI LAL NANDA: All these matters are before the Committee.

SHRI K. SURYANARAYANA Are the Government going to accept Khosla Committee's Report?

Mr. CHAIRMAN: They have not yet received the report and they do not commit themselves as to what they are going to do.

to Questions

Shri P. V. NARAYANA: As the matter has been pending before Khosla Committee is it proper the for the Central Government to carry on correspondence or issue statements which may influence the Khosla Committee?

(No reply.)

INCREASE IN INFLUX OF PERSONS FROM EAST PAKISTAN

\*42. SHRI B. C. GHOSE: Will the PRIME MINISTER be pleased to state:

- (a) whether there has recently been an increase in the influx of displaced persons from East Pakistan; and
- (b) if so, the reasons therefor, and the measures Government have taken to counteract this influx?

THE MINISTER FOR INFORMA-TION AND BROADCASTING (DR. B. V. KESKAR): (a) There has been some increase recently in the movement of passengers, both Hindu and Muslim, from East Pakistan to West Bengal. In the other direction, that is from West Bengal to East Pakistan, this movement, both of Hindus and Muslims, has also increased. The figures relate to all passengers among whom are others than migrants also.

(b) The great majority of recent migrants from East Pakistan appear to be coming from two or three districts from where there are reports of deteriorating economic conditions. Government have not taken any measures to check the movement of traffic.

SHRI B. C. GHOSE: Will the hon. Minister explain whether by economic conditions he means that the economic conditions in Eastern Pakistan have deteriorated and that this is affecting Hindus and Muslims equally? Or apart from deteriorating economic conditions, are the Hindus being squeezed out of trades and professions?

Dr. B. V. KESKAR: The deteriorating economic conditions to which I made reference are more or less due to crop failures for want of rain in one or two districts, especially Khulna and Barisal.

SHRI B. C. GHOSE: Will the hon. Minister kindly say whether there is any attempt on the part of the Government or the population there to squeeze Hindus out of their trades, commerce and professions?

DR. B. V. KESKAR: This question has been answered some time before. We have received reports regarding the squeezing out of Hindus from commerce and certain professions. But I am not able to say that the slightly increased figures of migrants are due to this particular cause.

SHRI B. C. GHOSE: Will the hon. Minister explain how the crop failure is responsible for the migration of Hindus alone and not of Muslims?

DR. B. V. KESKAR: I have said that among the migrants there are a number of Muslims also.

SHRI B. C. GHOSE: Will the hon. Minister kindly say whether Government have received any report from the High Commissioner for India in Pakistan who had recently toured East Pakistan and, if so, whether the hon. Minister can acquaint this House with his assessment of the present situation?

DR. B. V KESKAR: I am not aware that a formal report has been submitted by our High Commissioner though he did make a report immediately after his tour of East Pakistan, but, I would require notice.

SHRI S. BANERJEE: Has the introduction of the passport system anything to do with the exodus?

MR. CHAIRMAN: Question No. 43.

MIGRATION TO INDIA FROM PAKISTAN

\*43. Shri B. C. GHOSE: Will the Minister for REHABILITATION be pleased to state:

- (a) the number of displaced persons who have migrated to India from (i) East Pakistan and (ii) West Pakistan;
- (b) the expenditure incurred by Government in connection with displaced persons from (i) Fast Pakistan and (ii) West Pakistan;
- (c) the number of displaced persons from (i) East Pakistan and (ii) West Pakistan who have already been rehabilitated, and how many of them are agriculturists;
- (d) the average area of land allotted per family in the case of agriculturists so rehabilitated;
- (e) the methods which persons other than agriculturists have been so rehabilitated?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN): (a)

- (i) Rs. 25.75 lakhs According to the (ii) Rs. 49.05 lakhs 1951 census
- (b) (i) Rs. 35 64 crores up to the end.
  (ii) Rs. 110.70 crores of March 1952.
- (c) and (d). Without a proper economic survey, it is not possible to state how many displaced persons have been rehabilitated.
- (e) (i) By provision of shops, industrial premises and residential accommodation,
  - (ii) house-building loans,
- (iii) assistance in securing employment in Government services and in private concerns,
  - (iv) technical and vocational training,
- (v) financial assistance in the matter of education,
- (vi) grant of small loans for setting up in trade or profession, and